# POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF QUINTEGRA SOLUTIONS LIMITED

Registered Office: 168, Eldams Road, Teynampet, Chennai – 600 018.

The details subsequent to the completion of the offer made vide public announcement dated 17 October, 2005 and corrigendum dated 2 December, 2005 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (SAST Regulations) and subsequent amendments thereto by the Acquirers, Mr.V.Shankarraman and Mr.R.Venkataramani to acquire up to 53,60,020 fully paid up equity shares of Rs. 10/- each representing 20% of the outstanding voting equity share capital of M/s. Quintegra Solutions Limited at a price of Rs.27.90/- per fully paid up equity share (the “Offer Price”) payable in cash (the “Offer”) are as under:

1. Name of the Target Company : Quintegra Solutions Limited
2. Name of Acquirer(s) : Mr.V.Shankarraman and Mr.R.Venkataramani
3. Name of Manager to the offer : Karvy Investor Services Limited
4. Name of the Registrar to the offer, if any : Integrated Enterprises (India) Limited
5. Offer Details
   a. Date of opening of the Offer : 9 December, 2005
   b. Date of closure of the Offer : 28 December, 2005
6. Details of the acquisition:

| Sl No | Item | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| 1 | Offer price | Rs.27.90/- | | Rs.27.90/- | |
| 2 | Share holding of the Acquirers before MoU/PA (No. & %): | Nil | | Nil | |
| 3 | Shares acquired by way of MoU or market purchase (No. & %) | 84,38,888 (31.48%) | | 84,38,888 (31.48%) | |
| 4 | Shares acquired in the open offer (No. & %) | 53,60,020 (20%) | | 2,980 (0.01%) | |
| 5 | Size of the open offer (No. of shares multiplied by offer price per share) | Rs.14,95,44,558/- | | Rs.83,142/- | |
| 6 | Shares acquired after P.A but before 7 working days prior to closure date, if any (No.& %) | Nil | | Nil | |
| 7 | Post offer share holding of the Acquirers (No. & %) (2+3+4+6) | 1,37,98,908 (51.48%) | | 84,41,868 (31.50%) | |
| 8 | Pre & Post offer share holding of Public* (No. & %) | Pre issue | Post issue | Pre issue | Post issue |
| | | 1,83,61,212 (68.51%) | 1,30,01,192 (48.51%) | 1,83,61,212 (68.51%) | 1,83,58,232 (68.50%) |

* Includes 11,06,673 shares held by Promoters other than the Parties to the Agreement.

7. Status of the Escrow Account, whether released or not? To be released
8. Payment of interest, if any, to the shareholders along with the details thereof: Nil
9. Status of investor complaints received, if any: Nil
10. The Acquirers accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the SAST Regulations.
11. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

**Issued by, Manager to the Offer**
KARVY INVESTOR SERVICES LTD
“Karvy House”, 46, Avenue 4, Street No.1, Banjara Hills, Hyderabad 500 034.
Phone Nos.: +91 40 23312454 / 23321840 Fax No. :+91 40 23374714
e-mail : mbd@karvy.com. Website : www.karvy.com
**Contact person : Mr. T. R. Prashanth Kumar**

**On behalf of the Acquirer(s)**
Mr.V.Shankarraman and
Mr.R.Venkataramani

Place : Chennai

Date : 11 January, 2006